(ग) यदि हां, तो इस कीन-कौन सी दवाग्रों में काम में ने सकते हैं ?

शिक्षा मंत्रालय में उत्तमंत्री (डा० म० मो० दास): (क) जहां तक णिक्षा मदालय का मंत्रंध है इस तरह के कियी अनुतंत्रात की सुचना नहीं मिली है।

(ख) ग्रीर (ग) सवाल पैदा नहीं होता।

Post-Matric Scholarships to Backward Class Students

1913. Shri E. Madhusudan Rao: Will the Minister of Education be pleased to state:

- (a) the total number of scholarships given during 1962-63 under the Scheme of award of Post-Matric Scholarships to Scheduled Caste, Scheduled Tribe and other Backward Class Students; and
- (b) the total number of such students who happened to be from Andhra Pradesh?

The Minister of Education (Shri M. C. Chagla): (a) 86,339.

(b) 5,386.

Regional Engineering College at Warangal

1914. Shri E. Madhusudan Rao: Will the Minister of Education be pleased to state:

- (a) whether it is a fact that the Regional Engineering College at Warangal has been given a grant of Rupees five crores by the UNESCO; and
 - (b) if so, the details thereof?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The United Nations Special Fund has agreed to assist in the development of the Warangal Regional College with equipment, expert professors and fellowships for the training of Indian staff abroad. The U.N. assistance is estimated at \$1,765 m (Rs. 84.05

lakhs) and UNESCO is the executive agency.

Social Sciences

1915. Shri E. Madhusudan Rao: Will the Minister of Education be pleased to state:

- (a) the subjects which are classified under "Social Sciences"; and
- (b) whether Political Science and/ or Economics is also considered a social science or only "Sociology" is considered to be a "social science" for purposes of recruitment wherever such qualifications are asked for?

The Minister of Education (Shri M. C. Chagla): (a) The following Subjects are generally included under "Social Sciences":

- 1. Economics
- 2. Sociology
- 3. Psychology
- 4. Anthropology
- 5. Geography
- 6. Politics or Political Science.
- (b) Sociology is one of the Social Sciences besides Political Science, Economics etc.

Reservations for Scheduled Castes and Scheduled Tribes

Shri N. R. Laskar:
Shri Ram Sewak:
Shri Naval Prabhakar:
Shri Dhuleshwar Meena:
Shri Ratan Lal:
Shri S. C. Samanta:
Shri P. L. Barupal:
Shri Swell:
Shri Pratap Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether the reservation for the Scheduled Castes and Tribes is made both in the cadre strength at the initial stage of constituting a service as well as in the annual appointments for maintaining the service; and

(b) if so, whether this principle will be applied in the case of (i) the various new All India and Central Services, the Indian Service of Engineers, Indian Forest Service, Indian Medical and Health Service, Central Information Service, Indian Economic Service and Indian Statistical Service; and (ii) the various public undertakings set up so far?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):
(a) Reservation for Scheduled Castes and Tribes in a Service is not made against the total strength of that Service. The reservation both at the initial constitution and at the maintenance stage will depend on the method of recruitment to the Service.

(b) In so far as the I.A.S. and I.P.S. are concerned reservation for Scheduled Castes and Scheduled Tribes is made only in the vacancies that are filled annually through the Combined Competitive Examination in accordance with the orders issued by Government from time to time. The same procedure will be followed in respect of the various new All India Services, viz., the Indian Service of Engineers, Indian Forest Service, Indian Medical and Health Service. As regards the Central Information Service, no reservation for Scheduled Castes and Scheduled Tribes candidates was made at the initial constitution of the Service. Direct recruitment to the Service at its maintenance stage will be subject to the orders regarding reservation for those communities. In the Indian Statistical Service and the Economic Service, the auestion whether any reservation for Scheduled Castes and Scheduled Tribes can be made at the initial constitution of the two Services is under examination. There will no doubt be reservation for persons belonging to those communities at the maintenance stage in accordance with the orders on the subject.

Orders issued by the Government of India for reservation of appointments or posts in favour of Scheduled Castes and Scheduled Tribes do not ipso facto apply to public sector undertakings. They have, however, been advised to follow these orders.

Indian Economic and Statistical Services (Shri N. R. Laskar;

| Shri Ram Sewak: | Shri Naval Prabhakar: | Shri Dhuleshwar Meena: | Shri Ratan Lal: | Shri S. C. Samanta: | Shri Swell: | Shri P. L. Barunal:

Shri Swell:
Shri P. L. Barupal:
Shri Pratap Singh:
Shri M. G. Thengondar:
Shri Shiv Charan Gupta:

Will the Minister of Home Affairs be pleased to state:

- (a) the sanctioned strength for the initial constitution of the Indian Economic and Statistical Services in various grades;
- (b) the number of persons who have been enrolled so far;
- (c) the reserved quota for the Scheduled Castes and Tribes in each grade; and
- (d) the number of Scheduled Caste and Scheduled Tribe candidates who have been appointed:

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) and (b). The number of posts included in and the number of persons selected for appointment to the various grades of the two Services at the initial Constitution are as follows:

Name of the service.	No. of posts included in the various grades of the services	No. of persons selected for appointment to the various grades of the service.
Indian Econo mic Service		277
Indian Statisti cal Service		176